

FORM B

PUBLIC ANNOUNCEMENT

[Regulation 12 of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016]

FOR THE ATTENTION OF STAKEHOLDERS OF UNIMETAL CASTINGS LIMITED

RELEVANT PARTICULARS		
1	Name of the Corporate Debtor	Unimetal Castings Limited
2	Date of Incorporation of Corporate Debtor	13/07/1995
3	Authority under which the Corporate Debtor is Incorporated/ Registered	Registrar of Companies, Pune under the Companies Act 1956
4	Corporate Identity Number of the Corporate Debtor	U27310PN1995PLC090557
5	Address of the Registered Office and Principal place of Business, if any	Plot No.6 Sector E Parvati Co-Op Industrial Estate Ltd, Sangli Road, Yadrav, Ichalkaranji Dist Kolhapur 416145 Maharashtra
6	Date of closure of Insolvency Resolution Process	10.03.2021
7	Liquidation Commencement Date (LCD) of corporate debtor	11.02.2022 (Liquidation Order dated 25.01.2022 was uploaded in NCLT Website on 11.02.2022)
8	Name and registration number of the Insolvency Professional acting as liquidator	Pankaj Sham Joshi IPNo. IBBI/IPA-002/IP-N00507/2017-18/11556
9	Address and e-mail of the liquidator, as registered with the Board	Pankaj Sham Joshi Block 9, Sudarsan CHS, Mahant Road, Vile Parle (East), Mumbai 400 057, Maharashtra Email: pjoshi.ip@gmail.com
10	Address and e-mail to be used for correspondence with the Liquidator	Block 9, Sudarsan CHS, Mahant Road, Vile Parle (East) Mumbai 400 057, Maharashtra. Email: pjoshi.ip@gmail.com
11	Last date for submission of claims	13.03. 2022 (30 days from LCD)

- Notice is hereby given that the National Company Law Tribunal (Mumbai Bench) has ordered the commencement of liquidation of **Unimetal Castings Limited** on 25.01.2022 under MA 2589/2019 in CP 3622 (I&B)/2018.
- The Stakeholders of **Unimetal Castings Limited** are hereby called upon to submit their claims with proof on or before **13.03.2022** to the liquidator at the address mentioned in item No. 10 above. Financial Creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof in person, by registered post or by electronic means.
- Proof of claims have to be submitted in prescribed manner and are at <https://ibbi.gov.in/home/downloads>
Form C: Claim form for Operational Creditors except workmen & Employees
Form D: Claim Form for Financial Creditors
Form E: Claim form for Workman or Employee
Form F: Claim Form for AR of Workman of Employee
Form G: Claim Form for any other stakeholder
- Submission of false or misleading proof of claims shall attract penalties.



Pankaj S Joshi

Pankaj Sham Joshi

Date: 14.03.2022

Place: Mumbai

Liquidator in the matter of Unimetal Castings Ltd.

IP No. IBBI/IPA-002/IP-N00507/2017-2018/11556